

NOTICE

Re: Intimation regarding deferment of National Lok Adalat scheduled for 10.05.2025 (Second Saturday) in this Hon'ble High Court as per letter FN No.L/34/2018-NALSA/624/J dated 09.05.2025 of Member Secretary, National Legal Services Authority, New Delhi.

This is for information of general public, parties and stakeholders that the National Lok Adalat scheduled for 10.05.2025 in this Hon'ble High Court stands deferred, as per letter FN No.L/34/2018-NALSA/624/J dated 09.05.2025 of Member Secretary, National Legal Services Authority, New Delhi and the cases which were listed on said date i.e. 10.05.2025 shall now be listed on the rescheduled date later on.

Swati Sehgal
(Swati Sehgal)
Secretary, HCLSC

09.05.2025

(Swati Sehgal)

09.05.2025